

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF **SPACE MATRIX PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SPACE MATRIX PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	04/07/1996
3.	Authority under which corporate debtor is incorporated / registered	RoC-Kolkata
4.	Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U51109WB1996PTC080341
5.	Address of the registered office and principal office (if any) of corporate debtor	11.CLIVE ROW,3RD FLOOR, ROOM NO-15 KOLKATA Kolkata WB 700001
6.	Insolvency commencement date in respect of corporate debtor	28-08-2019
7.	Estimated date of closure of insolvency resolution process	24-02-2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sanjai Kumar Gupta IBBI/IPA-001/IP-P00592/2017-18/11045
9.	Address and e-mail of the interim resolution professional, as registered with the Board	153A, A P C Road, Kolkata 700006 Email: casanjaigupta@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	A6 CHARULATA, BE-8 RABINDRA PALLY, P.O. - PRAFULLA KANAN, KOLKATA - 700101 Email: cirp.space@gmail.com
11.	Last date for submission of claims	11-09-2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	https://www.ibbi.gov.in/home/downloads Physical Address:....NA....

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the SPACE MATRIX PRIVATE LIMITED on **28-08-2019**.

The creditors of SPACE MATRIX PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before **11-09-2019** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date :31-08-2019
Place:KOLKATA



Sanjai Kumar Gupta

Name: Sanjai Kumar Gupta, IRP

Registration Number : IBBI/IPA-001/IP-P00592/2017-18/11045